

**आयकर अपीलीय अधिकरण “एफ” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“F” BENCH, MUMBAI**

**माननीय श्री महावीर सिंह, उपाध्यक्ष एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
**(Hearing Through Video Conferencing Mode)**

आयकर अपील सं./ I.T.A. No. 3460/Mum/2019  
(निर्धारण वर्ष / Assessment Year: 2015-16)

<b>Jagdish Kumar Madanlal Gupta</b> 16A, Andheri Industrial Estate, Veera Desai Road, Andheri (W) Mumbai-400 053	<b>बनाम/ Vs.</b>	<b>DCIT CC – 5(1)</b> R. No. 1928 Air India Building Nariman Point Mumbai-400 021
स्थायीलेखासं ./जीआइआरसं ./PAN/GIR No. <b>AACPG-2753-N</b>		
(अपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Shri Shashi Bekal, Ld. AR
<b>Revenue by</b>	:	Shri Rajesh Kumar, Ld. CIT-DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	12/08/2021
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	12/08/2021

**आदेश / O R D E R**

**Manoj Kumar Aggarwal (Accountant Member)**

1. The Ld. AR submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, the assessee seeks withdrawal of the appeal. The same was not objected to by Ld. DR.
2. In view of foregoing, the assessee’s appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal, in

case the declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stands dismissed as withdrawn.

*Order pronounced on 12<sup>th</sup> August, 2021.*

**Sd/-**  
**(Mahavir Singh)**

उपाध्यक्ष / Vice President

**Sd/-**  
**(Manoj Kumar Aggarwal)**

लेखा सदस्य / Accountant Member

मुंबई Mumbai; दिनांक Dated : 12/08/2021  
Sr.PS, Dhananjay

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)**  
**आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**